

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 823/18 in DFR No. 1703/18 (IA 823/18 – Delay in filing)	GRIDCO Limited Vs. Power Grid Corporation of India Limited & Ors.	1703/2018 Dated 11/05/2018	02/07/2018		16/07/2018 Court-II
02.	A. No. 171/18	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission	1720/2018 Dated 14/05/2018	03/07/2018		16/07/2018 Court-I
03.	A. No. 173/18	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission	1719/2018 Dated 14/05/2018	05/07/2018		16/07/2018 Court-I
04.	A. No. 174/18	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission	1717/2018 Dated 14/05/2018	05/07/2018		16/07/2018 Court-I
05.	A. No. 175/18	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission	1718/2018 Dated 14/05/2018	05/07/2018		16/07/2018 Court-I
06.	IA 853/18 & IA 852/18 in DFR No. 1584/18 (IA 853/18 – Delay in re-filing & IA 852/18 – Delay in filing)	D.B. Power Ltd. Vs. Central Electricity Regulatory Commission & Ors.	1584/2018 Dated 03/05/2018	05/07/2018		16/07/2018 Court-II
07.	IA 856/18 & IA 854/18 in DFR No. 1585/18 (IA 856/18 – For waiver of court fees & IA 854/18 – Delay in filing)	M/s Adani Green Energy (Uttar Pradesh) Ltd. Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.	1585/2018 Dated 03/05/2018	05/07/2018		17/07/2018 Court-I
08.	IA 858/18 in DFR No. 1699/18 (IA 858/18 - Delay in re-filing)	The South Indian Sugar Mills Association (Tamil Nadu) Vs. Tamil Nadu Electricity Regulatory Commission & Anr.	1699/2018 Dated 11/05/2018	06/07/2018		17/07/2018 Court-II

By Order
Sd/-
Dy. Registrar

Dated: 11/07/2018